Annexure-1 Name of the corporate debtor: J R MODI ASSOCIATES LIMITED; Date of commencement of CIRP: 01.04.2022; List of creditors as on: 21.04.2022 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details of claim		Details of claim admitted						Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	received								of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			-		admitted		security	guarantee	party?	CoC		off		on	
							interest								
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	_	-	-	-	_	-	-	-	-	-	-
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